

(b) if so, the details of the restrictions proposed to be imposed ; and

(c) the details of nascent industries to be given protection and duration thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) It is the policy of the Government to afford protection to small scale industries from competition from large scale units. In view of this several industries have been reserved for exclusive development in the small scale sector and large scale units are not permitted to enter the field reserved for small scale unless they undertake substantial export obligation of not less than 75%. Similarly the MRTP/FERA companies are allowed to enter only Appendix-I industries and entry by them in Non-Appendix I Industries are subject to substantial exports of not less than 60%. This policy will offer protection to Non-MRTP/Non-FERA companies in Non-Appendix-I industries. Further a number of industries have been delicensed recently for Non-MRTP/Non-FERA companies relating to items not reserved for small scale sector. This is also intended to protect both small scale units and medium scale units from competition from bigger units.

Import of L. P. G. Cylinders

4218. SHRI MOOL CHAND DAGA :
SHRIMATI JAYANTI PATNAIK :
SHRI RAJ KUMAR RAI : Will the Minister for PETROLEUM be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned 'Many LPG cylinder units on silck list' appearing in 'Economic Times' dated 22 July, 1985 and 'Bare cylinder Bananayaye' appearing in 'Jan Satta (Hindi)' of 22 July, 1985 ;

(b) whether orders for the supply of cylinders for the requirements of next three years have already been given ;

(c) if so, the correct position of the supply of LPG cylinders and the manufacturing units ; and

(d) the number of LPG cylinders imported during the last three years indicating the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) For meeting the shortfall in indigenous availability, it was decided in 1983-84 to import 8 lakh LPG cylinders, against which 6.20 lakh have been imported.

Import of Major Bulk Drugs

4219. SHRI MOOL CHAND DAGA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the per capita availability of modern drugs in our country showing the same in respect of some countries in the West ;

(b) whether our Drug industry depends on imported chemicals and active ingredient ; and if so, the reasons therefor ;

(c) whether drugs manufactured by SCPC and IDPL are costlier ; if so the reasons therefore for both ; and

(d) the details of import of major bulk drugs which are also indigenously manufactured for the last three years showing the details of our own production of each ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Per Capita availability of modern drugs in 1982-83 had been about Rs. 28.50. Similar information in respect of other countries in the west is not readily available.

(b) Import of those bulk drugs and chemicals which are not produced in the country or produced in inadequate quantities is permitted.